

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ROTOMAC GLOBAL PRIVATE LIMITED Date of Commencement of Liquidation: 23-03-2018; List of Stakeholders as on Date: 25-08-2018; Name of IP: Mr. Anil Goel; Last 5 digit of registration number: 10253

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	215000							NA
2	Liquidation costs incurred till date	10807035							NA
3	Secured financial creditors	12	41527601118	12	42162753814	0	121462832	0	Annexure 3
4	Unsecured financial creditors	26	817323477	26	822028145	0	1951412	0	Annexure 4
5	Operational creditors (Workmen)	348	46096441	348	26852653	0	19243788	0	Annexure 5
6	Operational creditors (Employees)	120	48054386	120	27950834	0	20103552	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	16	213992512	16	207048531	0	6943981	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		11022557	42653067934	522	43246633977	0	169705565	0	